

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-208 OF 2020

IN

LD-VC-CW-352 OF 2020

Mazania of Shree Navdurga Saunstan ... Applicant.
Versus
Administrator of Devalayas, and anr. ... Respondents.

Shri Parag Wagle, Advocate for the applicant.
Ms. M. Correia, Addl. Govt. Advocate for the respondent no.1.
Shri V. Tamba, Advocate for the respondent no.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 9th December 2020.

P.C. :

Post the matter 10.12.2020.

DAMA SESHADRI NAIDU, J.

vn